

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.09/2020, IA No.669/2020, IA No.1103/2020, Intervention Petition (IBC)/2/2024 in IA No.669/2020 in CP (IB) No.562/7/HDB/2018
NAME OF THE COMPANY	Sri Lakshmikantha Spinners Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Lakshmikantha Spinners Ltd
UNDER SECTION	7 of IBC

ORDER

IA No.09/2020

Present: Ld. Counsel Mr. G. P. Yash Vardhan for the Resolution Professional.
Mr. Ch. Poorna Chandra Rao, Resolution Professional.
Ld. Counsel Ms. M. Vazra Laxmi for the Respondent.

Last opportunity is granted for filing of counter. **Matter is adjourned to 22.02.2024.**

IA No.669/2020

Matter is adjourned to 22.02.2024.

IA No.1103/2020

Present: Ld. Counsel Mr. G.P. Yash Vardhan for the Resolution Professional.
Mr. Ch. Poorna Chandra Rao, Resolution Professional.
Ld. Counsel Ms M. Vazra Laxmi for the Respondent.

For filing of Counter, **matter is adjourned to 22.02.2024.**

Contd...

(2)

Intervention Petition (IBC)/2/2024 in IA No.669/2020

Present: Ld. Counsel Ms. M. Vazra Laxmi for the Applicant.
Ld. Senior Counsel Mr. Deepak Bhattacharjee & Mr. G.P. Yash
Vardhan for the Resolution Professional.
Mr. Ch. Poorna Chandra Rao, Resolution Professional.
Ld. Proxy Counsel from the O/o Alluri Krishnam Raju for the
Respondent No.3.

Ld. Counsel for the Respondent No.3 is directed to file Vaklat as well as counter
by next date of hearing. **Matter is adjourned to 22.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)